

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:3534  
ANSWERED ON:03.09.2012  
EMPLOYMENT IN ORDNANCE FACTORIES  
Jawale Shri Haribhau Madhav

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether some irregularities have been found in employment for Ordnance Factories in Maharashtra State;
- (b) if so, the details thereof;
- (c) whether any inquiry has been conducted in the issue; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

(a) to (d): Some complaints regarding irregularities in employment in Ordnance Factory, Chanda, Ordnance Factory, Dehu Road and Ordnance Factory, Bhusawal in Maharashtra State have been received. The details of complaints received and enquiries conducted are as under:

(i) A complaint from Shri Hansraj Gangaram Ahir, Hon'ble MP, Chandrapur, was received regarding injustice done to the apprentices of Ordnance Factory, Chanda by not calling them for recruitment in Ordnance Factory, Chanda. It has been explained to the Hon'ble MP, in course of meetings with him, by Ordnance Factory, Chanda management that no injustice has been done to the apprentices of Ordnance Factory, Chanda. A reply has also been sent to the Hon'ble MP explaining the rule position for recruitment of trade apprentices.

(ii) A complaint was received from Shri Gajanan Babar, Hon'ble MP, Wakad Road, Pune, regarding recruitment of semi-skilled labour in Ordnance Factory, Dehu Road, Pune. A Board of inquiry was constituted by Ordnance Factory Board for investigating in the matter. The inquiry report has been forwarded to Chief Vigilance Officer, Ordnance Factory Board for further necessary action.

(iii) A complaint through E-mail was received from a person named Shri Suraj Kumar, by the Ordnance Factory, Bhusawal regarding alleged exchange of money in recruitments in Ordnance Factory, Bhusawal. The complaint is being investigated by Chief Vigilance Officer, Ordnance Factory Board, Kolkata.